

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


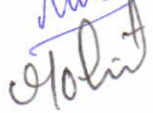
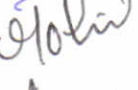

C. P. NO. 53(ND)09
CA. NO. 1218

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**

NAME OF THE COMPANY: M/s. Data Infosys Ltd..


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vivek Malik	J. Adv	Respondent	
2	Mukul Thakur	J. Adv	Respondent	
3	Rohit Kumar	J. Adv	Petitioner	
4	R. K. Gubb	Adv	Petitioner	

ORDER

A request for adjournment is being made on behalf of the petitioner since Mr.N.M.Sharma, Id. Counsel for the petitioner in this case is in some personal difficulty.

2. Re-notify this case alongwith CP 12/111/09 on 24.10.2016 for final arguments.
3. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.
4. The date of 23rd September, 2016 is hereby recalled.


(Ina Malhotra)
Member Judicial